[Dr. Bharatkumar Raut]

- measures for OBCs in the Reserve Bank of India' relating to the Ministry of Finance (Department of Financial Services); and
- (ii) Fifth Report on Action Taken by the Government on the recommendations / observations contained in the Third Report of the Committee on Welfare of other Backward Classes on the subject 'Review of Welfare Measures for the OBCs and Grant of Constitutional Status to NCBC' relating to the Ministry of Social Justice and Empowerment.

...(Interruptions)...

## STATEMENT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2013-14) showing Final Action Taken by the Government on the Recommendations / Observations contained in the Fourteenth Report (Fifteenth Lok Sabha) on Action Taken by the Government on the Recommendations / Observations contained in the Sixth Report (Fifteenth Lok Sabha) on the subject 'Reservation for and employment of Scheduled Castes and Scheduled Tribes in Southern Western Railway (SWR)

...(Interruptions)...

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

SHRI G.N. RATANPURI (Jammu and Kashmir): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour (2013-14):-

(i) Forty-first Report on Action Taken by the Government on the Recommendations / Observations contained in the Thirty-fifth Report of the Committee on 'Demands for Grants (2013-14)' of the Ministry of Labour and Employment.